Loss suffered due to natural calamities

410. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the States which suffered damages to crops and loss of property due to natural calamities like drought, heavy rains, snow storms, earthquakes etc. during the current financial year;

(b) the amount of financial allocation given as relief to States during this per iod as also the conclusion of the reports of the Central teams which went to assess the outcome of damage caused by these calamities in each State;

(c) whether State Governments/Members of Parliament have taken up the case for the enhancement of the amount of relief given to these States as allocations made for them were not adequate;

(d) if so, the decision taken by Union

Government on these please; and

(e) if no decision has been taken so far the time by which the decision would be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGEN-DRA MAKWANA) : (a) and (b) A Statement indicating the names of States which have suffered damages due to drought, heavy rains, snow storm, hailstorm and earthquakes during 1986-87 and the ceilings of expenditure approved as Central assistance for these calamities is given below.

(c) No such request have been received for enhancement in respect of the ceiling of expenditure of Central assistance approved during 1986-87 for the natural calamities which have occurred during, the current year.

(d) and (e) In view of reply to (c) above, Question does not arise.

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radesh to be issued to in 1986-87 (Rs. in storm, hail storm crores) and earthquakes. and earthquake	61	Statess affected	Ceiling of expenditure	States affected by	Ceiling of expenditure
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159 Written Answers